(b) to (d). The Delhi Traffic Police has drawn up a contingency plan which envisages synchronised traffic, optimum utilisation of road space and regulation of traffic at inter-sections with the help of computer technology in the NDMC area; and development of footpaths for use by cyclists and pedestrians; improvement of arterial and subarterial roads; and development of service roads all over the city.

[*Translation*]

Bungling in Cement Nigam

1153. SHRI CHHEDI PASWAN:
SHRI PYARELAL KHANDELWAL:

Will the PRIME MINISTER be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned 'Cement Nigam Mein Croron Ke Ghotale Ki Janch Karaiee Jayegi" appearing in "Punjab Kesri" dated January 17, 1991;

(b) if so, the details of enquiry conducted in this regard;

(c) the details of action being taken in the matter; and

(d) if no action is being taken, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) Yes, Sir.

(b) to (d). Certain allegation petitions petitions have been received in the matter. The CMD has been asked to furnish comments on the issues to facilitate further action in the matter.

[*English*]

Price of Cement

1155. SHRI ANAND SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether on January 4, 1991, in a meeting, Cement producers were requested to cut down the Cement prices;

(b) if so, the response and reaction of the industry in this regard; and

(c) further steps being taken by the Government to contain and cut the Cement prices?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) and (b). No such meeting was held on 4th January, 1991.

(c) It is the continuous endeavour of the Government to maximise cement production and ensure its availability to the consumers at reasonable prices. Government is closely monitoring the availability of coal, wagons and other infrastructural support to the cement industry and remedial action is taken, wherever necessary.

Schemes for increasing the installed capacity of cement are being liberally approved. State Governments have been advised to keep a close watch on the dealers so that they do not indulge in profiteering at retail level. In order to contain demand and reduce the pressure on prices, Central Government Departments/Central Public Sector Undertakings have been advised to decrease their annual purchase of cement by 15%.

Silchar-Imphal National Highway

1156. SHRI N. TOMBI SINGH: Will the PRIME MINISTER be pleased to state:

(a) the progress made in the widening of the Silchar-Imphal National Highway and the construction of the Major bridges on the said road;

(b) details of the budgetary provision for the same during the last three years;

(c) whether the Government is aware that due to the slow progress made in the widening and bridge-making works the people of the State are faced with avoidable hardships; and

(d) if so, the nature of supervision exercised and the order of priority in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): (a) The Silchar-Imphal highway (264 kms) from part of the Badarpur-Silchar-Imphal (295 kms) National Highway (No. 53). The road had initially been developed to class-IX surfaced specifications (20 ft wide formation). The road was declared a National Highway in September 1980. The development of the road to NH specifications was provisionally included in May 1982. Based upon firm cost assessment made, the works were subsequently reincluded in the BRDB programme in December 1985 at an estimated cost of Rs. 24.66 crores. The specification approved for the road is as under:-

(i)	Formation width	—	7.45 mtr in hilly terrain and from 7.45 to 12 mtr in plane area/rolling terrain.
(ii)	Pavement width	—	3.75 mtr.

Formation cutting has been completed in respect of 239 kms. 5 kms of formation work has been deferred due to non-finalisation of the proposed Irang Dam submersion area by the Manipur State authorities. The balance 20 kms remain incomplete in patches due to land acquisition and other problems.

Surfacing has been completed in respect of 224 kms. Out of the balance, a continuous stretch of 5 kms has been deferred due to non-finalisation of the Irang Dam submersion area. The remaining 10 kms are in patches.

There are 19 major bridges. All of them are temporary/semi-permanent but traffic-worthy. One permanent bridge is scheduled for completion during 1990-91 and two more during 1991-92. Other bridges will be taken up for permanent construction is phases from 1992-93 onward.

There are 37 minor bridges. Out of these 12 have already been made permanent and the rest are temporary/semi-permanent. They will be made permanent in phases.

Against the original approved cost of Rs. 27.12. crores, including 10% escalation, a sum of Rs. 27.12 crores has been spent upto December'90 Because of cost escalation and change in scope of work in respect of major bridges and increased land acquisition cost, an additional sum of about Rs. 20 crores would be required to complete the work in all respect. The revised estimates are being finalised.

(b) The budget provision made during the last 3 years is given below:-

Year		*Amount (Rs. in crores)*
1988-89	...	5.14
1989-90	...	5.70
1990-91	...	2.14

(c) The works have so far progressed as per schedule. Due to non-execution of widening works in Irang Dam area there might be some difficulty but the entire NH-53 is trafficworthy. However, the road may get temporarily disrupted at times due to landslides in monsoons.

(d) Does not arise.

[*Translation*]

CBI Raids

1157. SHRI KALPNATH SONKAR: Will the PRIME MINISTER be pleased to state:

(a) the number of raids conducted by Central Bureau of Investigation during 1990; and

(b) the outcome thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) 1399.

(b) As a result of above searches, 404 cases were registered and following movable/immovable assets were detected:

(i) Movable Assets : Rs. 957.65 Lakhs.

(ii) Immovable Assets : Rs. 534.25 Lakhs.

Besides, a large number of incriminating documents were also seized.

[*English*]

Pathan Migrants in Poonch and Rajasthan

1158. SHRI YADVENDRA DATT: Will the PRIME MINISTER be pleased to state:

(a) whether it has been brought to the notice of the Government that Pakistan has been concentrating Pathan migrants in the Poonch and Rajasthan Sector;

(b) if so, the number of migrants there and the details of arms and equipments in their possession; and

(c) the steps being taken by the Government to meet this threat?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): (a) Government have no information to suggest that Pakistan has concentrated Pathan migrants in the Poonch and Rajasthan Sectors.

(b) and (c). Does not arise.

[*Translation*]

New Advertising Policy for Small Newspapers

1159. SHRI HARISH RAWAT: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government propose to formulate a liberal advertising policy to encourage weekly and monthly newspapers being published from rural areas and small towns;

(b) if so, whether there is any scheme to give a fixed number of advertisements every month to these newspapers under this proposal; and

(c) if not, the details of steps being taken to encourage these newspapers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING